Court cases of the Employees of Kendriya Vidyalaya Sangathan for redressal of their grievances

1174. SHRI GURUDAS DAS GUPTA: SHRI TALARI MANOHAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENF be pleased to state:

- (a) what are the details of the court cases filed by the employees of Kendriya Vidyalaya Sangathan for redressal of their grievances during the current year and during the last five years; and
- (b) what are the details of cases wherein Sangathan has succeeded?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GO-BARDHAN): (a) and (b) The information is being collected and will be laid on the table of the Sabha.

Admissions in Kendriya Vidyalayas

1175. SHRI GURUDAS DAS GUPTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that special dispensation admissions in Kendriya Vidyalayas had been stopped by the then Prime Minister in April-May, 1990;
- (b) if so, whether it is also a fact that these admissions have very recently been started again by the order of the Minister for Human Resource Development;
- (c) if so, whether some quota had been fixed for each MP; and
- (d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GO-BARDHAN): (a) Yes, Sir.

(b) In a few cases, including cases of admissions of children of migrants from Kashmir and emigrants from Kuwait and Iraq and the cases denied admission due to expiry of the last date of admission 30th November, 1990, admissions were made with the approval of the Hon'ble Minister for Human Resource Develop ment, as a special case on the basis of appeals by concerned parents and recom mendations of M. P's.

to Questions

(c) and (d) No quota has been fixed for M. Ps.

Unauthorised expenditure on the repair of Staff Quarters in Kendriya Vidyalaya, Gole Market, New Delhi

1176. SHRI N. E. BALARAM: SHRI TALARI MANOHAR:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to

- (a) whether it is a fact a sum of about Rs. 35, 000 was recently spent on the repair of a staff quarter by Kendriya Vidyalaya Sangathan, New Delhi;
- (b) whether it is also a fact that this quarter does not belong to the Sangathan; and
- (c) if so, what is the justification for this unauthorised expenditure?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GO-BARDHAN): (a) Yes, Sir. Rs. 34678 have been spent in repair of a quarter in the campus of Kendriya Vidyalaya, Gole Market.

- (b) No, Sir. The quarter with the land has been handed over to Kendriya Vidya laya Sangathan by the Government.
 - (c) Does not arise.

Post of Lecturer in Political Science in the Colleges of Delhi University

1177. SHRI CHATURANAN MISHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: